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Gujarat Appropriation (Vote On Account) Act, 2014.

3 OF 2014

[18 March 2014]

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Gujarat Appropriation (Vote On Account) Act, 2014.

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AN ACT

to authorise withdrawal of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of a part of the financial year ending on the thirty-first day of March, 2015.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Gujarat Appropriation (Vote on Account) Act, 2014.

2. Withdrawal of Rs.403125044000 from and out of the Consolidated Fund of the State of Gujarat for the financial year 2014-2015. :-

From and out of the Consolidated Fund of the State of Gujarat, there may be withdrawn sums not exceeding those specified in column 3 of the Schedule hereto annexed amounting in the aggregate to the sum of forty thousand, three hundred twelve crores, fifty lakhs, forty-four thousands rupees towards defraying the several charges which will come in course of payment during the financial year 2014-2015.

3. Appropriation. :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and exposes expressed in the Schedule in relation to the said year.

SCHEDULE

(See sections 2 and 3)

			Sums not exceeding		
Demand No. of Vote/ Appropriation	Services and Purposes	Revenue / Capital	Voted	Charged on the Consolidated Fund	Total
					_

1	2		Rs.	RŠ.	Rs.
	Agriculture and	Revenue	60925000	,	60925000
1	Co-operation Department	Capital	2433000		2433000
_	·	Revenue	7507606000		7507606000
2	Agriculture	Capital	32667000		32667000
	Minor Irrigation,	Revenue	208028000		208028000
3	Soil Conservation and Area Development.	Capital	334333000		334333000
4	Animal Husbandry	Revenue	1201592000		1201592000
F	Co. on ountion	Revenue	605141000		605141000
5	Co-operation	Capital	75834000		75834000
		Revenue	503622000		503622000
6	Fisheries	Capital	53333000		53333000
7	Other Expenditure pertaining to Agriculture and Co-operation Department.	Capital	1367000		1367000
8	Education Department	Revenue	33643000		33643000
		Revenue	58852681000	690733000	59543414000
9	Education	Capita	6846177000		6846177000
	Other	Revenue	5957000		5957000
10	expenditure pertaining to Education Department	Capital	138503000		138503000
11	Energy and Petro-Chemicals Department	Revenue	15018000		15018000
12	Tax collection charges (Energy and Petro-Chemicals Department)	Revenue	66157000		66157000
13	Dower Projects	Revenue	13626167000		13626167000
13	Power Projects	Capital	4139567000		4139567000
	Other	Revenue	1933000		1933000
14	Expenditure pertaining to Energy and Petro-Chemicals Department	Capital	2440267000		2440267000
15	Finance Department	Revenue	65564000		65564000
16	Tax Collection Charges (Finance Department)	Revenue	926207000		926207000
17	Treasury and Accounts Administration	Revenue	414187000		414187000
18	Pension and other Retirement	Revenue	20543073000	2052000	20545125000

Bene Othe	er	Revenue	14286216000		14286216000
perta Finai	enditure aining to nce artment	Capital	3767000	33000	3800000
	ayment of	Revenue	48289248000		48289248000
to Fi Depa	t pertaining nance artment and ervicing	Capital	18344913000		18344913000
Supp Cons Affai	d, Civil plies and sumer rs artment.	Revenue	86757000		86757000
Civil	Supplies	Revenue	639159000		639159000
_		Revenue	314393000		314393000
Food	1	Capital	203268000		203268000
perta Food Supp Cons Affai	enditure aining to I, Civil olies and sumer	Capital	34000		34000
Envi	sts and ronment artment	Revenue	43170000		43170000
Foro	oto	Revenue	1176807000	552000	1177359000
Fore	SIS	Capital	1016312000		1016312000
Envi	ronment	Revenue	39200000		39200000
perta Fore Envi	er enditure aining to st and ronment artment.	Capital	1533000		1533000
	ernor	Revenue	19557000		19557000
	ncil of sters	Revenue	9300000		9300000
Elect	tions	Revenue	2736790000		2736790000
	ic Service mission	Revenue	18793000	30438000	49231000
	eral inistration artment	Revenue	369490000		369490000
	nomic Advice Statistics	Revenue	380869000		380869000
Othe		Revenue	63978000	3330000	67308000
perta Gene Adm	enditure aining to eral inistration artment	Capital	2755187000		2755187000
State	e Legislature	Revenue	83137000	1313000	84450000
	ns and ances to ernment				

	Legislature Secretariat				
38	Health and Family Welfare Department	Revenue	31859000		31859000
20	Medical and	Revenue	9803153000		9803153000
39	Public Health	Capital	3930567000		3930567000
40	Family Wolfers	Revenue	1916980000		1916980000
40	Family Welfare	Capital	44011000		44011000
41	Other expenditure pertaining to Health and Family Welfare Department	Capital	1833000		1833000
42	Home Department	Revenue	63743000		63743000
43	Police	Revenue	9691475000		9691475000
44	Jails	Revenue	269544000		269544000
45	State Excise	Revenue	47117000		47117000
	Other	Revenue	406345000	2000000	408345000
46	Expenditure pertaining to Home Department.	Capital	837179000		837179000
47	Industries and Mines Department.	Revenue	49101000		49101000
48	Stationery and Printing	Revenue	197379000		197379000
49	Industries	Revenue	2973654000		2973654000
49	industries	Capital	1796250000		1796250000
50	Mines and	Revenue	452410000		452410000
	Minerals	Capital	10000000		10000000
51	Tourism	Revenue	45815000		45815000
31	Tourisiii	Capital	1025000000		1025000000
	Other	Revenue	122517000		122517000
52	Expenditure pertaining to Industries and Mines Department	Capital	217167000		217167000
53	Information and Broadcasting Department	Revenue	6114000		6114000
54	Information and Publicity	Revenue	295899000		295899000
	Other	Revenue	22207000		22207000
55	Expenditure pertaining to Information and Broadcasting Department	Capital	700000		700000
56	Labour and Employment Department	Revenue	38257000		38257000
		Revenue	1489300000		1489300000
57	Labour and	Revenue	1409300000		1103300000

58	Expenditure Pertaining to Labour and Employment Department	Capital	1083000		1083000
59	Legal Department	Revenue	29267000		29267000
60	Administration of Justice	Revenue	2508705000	285711000	2794416000
	Other	Revenue	189510000		189510000
61	Expenditure pertaining to Legal Department	Capital	5900000		5900000
62	Legislative and Parliamentary Affairs Department	Revenue	29362000		29362000
63	Other Expenditure pertaining to Legislative and Parliamentary Affairs Department	Capital	250000		250000
64	Narmada, Water Resources, Water Supply and Kalpsar Department	Revenue	67439000		67439000
65	Narmada Development Scheme	Capital	16980386000		16980386000
	Irrigation and	Revenue	2854650000		2854650000
66	Soil Conservation	Capital	10338728000	33333000	10372061000
		Revenue	308133000		308133000
67	Water Supply	Capital	3610000000		3610000000
	Other	Revenue	100000000		10000000
68	Expenditure pertaining to Narmada, Water Resources, Water Supply and Kalpsar Department.	Capital	3667000		3667000
69	Panchayats, Rural Housing and Rural Development Department	Revenue	33057000		33057000
70	Community Development	Revenue	3892116000		3892116000
71	Rural Housing and Rural Development	Revenue	4288646000	652500000	4941146000
72	Compensation and Assignments	Revenue	456440000		456440000
73	Other Expenditure pertaining to Panchayats, Rural Housing	Revenue	1810790000		1810790000

	and Rural Development Department	Capital	13437000		13437000
74	Transport	Revenue	2953355000		2953355000
/4	Transport	Capital	1346667000		1346667000
	Other	Revenue	248082000		248082000
75	expenditure pertaining to Ports and Transport Department	Capital	82434000		82434000
76	Revenue Department	Revenue	119176000		119176000
77	Tax collection charges(Revenue Department)	Revenue	1201293000		1201293000
78	District Administration	Revenue	1202093000		1202093000
	Relief on	Revenue	4144289000		4144289000
79	account Natural Calamities	Capital	20000000		20000000
80	Dang District	Revenue	153100000		153100000
81	Compensation	Revenue	168975000	300000	169275000
01	and Assignment	Capital	367000	67000	434000
	Other	Revenue	6070000		6070000
82	expenditure pertaining to Revenue Department	Capital	870000		870000
83	Roads and Building Department	Revenue	51684000		51684000
84	Non-Residential	Revenue	2074481000	1867000	2076348000
	Buildings	Capital	4160710000		4160710000
85	Residential	Revenue	600841000		600841000
	Buildings	Capital	679569000	10=0000	679569000
86	Roads and Bridges	Revenue	9261782000	13733000	9275515000
		Capital Revenue	6881500000 56058000	12667000	6894167000 56058000
87	Gujarat Capital Construction				
	Scheme	Capital	729000000		729000000
	Other	Revenue	56848000	46667000	103515000
88	expenditures pertaining to Roads and Buildings Department	Capital	21267000		21267000
89	Science and Technology Department	Revenue	363951000		363951000
	Other	Revenue	327800000		327800000
90	Expenditure pertaining to Science and Technology Department	Capital	33233000		33233000
91	Social Justice and Empowerment	Revenue	20772000	_	20772000

3348696000 49427000	5750000	3342946000 49427000	Revenue Capital	Social security and welfare	92
813775000		813775000	Revenue	Welfare of	
43833000		43833000	Capital	Scheduled Tribes	93
533000		533000	Capital	Other Expenditure pertaining to Social Justice and Empowerment Department	94
6225035000		6225035000	Revenue	Scheduled Castes Sub-Plan	95
2685819000		2685819000	Capital		
16483940000	20000000	16463940000	Revenue	Tribal Area Sub- Plan	96
9500477000	20000000	9480477000	Capital		
17855000		17855000	Revenue	Sports, Youth and Cultural Activities Department	97
774362000		774362000	Revenue	Youth Services	
35333000		35333000	Capital	and Cultural Activities	98
385000		385000	Capital	Other expenditure pertaining to Sports, Youth and Cultural Activities Department	99
18280000		18280000	Revenue	Urban Development and Urban Housing Department	100
2035342000	439630000	1595712000	Revenue	Urban Housing	101
20762568000		20762568000	Revenue	Urban	100
1833333000		1833333000	Capital	Development	102
100000000		460667000	Revenue	Compensation, Assignment and Tax Collection Charges	103
1107000		1107000	Revenue	Other	
537000		537000	Capital	Expenditure pertaining to Urban Development and Urban Housing Department	104
9295000		9295000	Revenue	Women and Child Development Department	105
5305189000	2233000	5302956000	Revenue	Other	
321884000		321884000	Capital	Expenditure pertaining to Women and Child Development	106

	Department				
107	Climate Change Department	Revenue	2938000		2938000
108	Other Expenditure pertaining to Climate Change Department	Revenue	365333000		365333000
_	Total:		248443963000	50707614000	299151577000
Capital		85562454000	18411013000	103973467000	
	Grand Total:			69118627000	403125044000